

CENTRAL ADMINISTRATIVE TRIBUNAL

BANGALORE BENCH AT BANGALORE

MISCELLANEOUS APPLICATION NO.170/00057/2020

IN

ORIGINAL APPLICATION NO.170/00335/2019

DATED THIS THE 05TH DAY OF FEBRUARY, 2020

HON'BLE SHRI C.V. SANKAR, MEMBER (A)

1. Senior Divisional Personnel Officer,
South Western Railway,
Station Bangalore City,
Bangalore 560 023

2. General Manager,
South Western Railway,
Hubli 580 020

...Applicants in MA/Respondents in OA

(By Advocate Shri J. Bhaskar Reddy)

Vs.

R. Karunanidhi,
S/o A. Rajavel,
Aged about 61 years,
Ex-Track Man,
Amaravathinagar,
2nd Main Road,
12th 'B' Cross,
Bangarpet 563 114

...Respondent in MA/Applicant in OA

(By Advocate Shri K. Hanifa)

ORDER (ORAL)

HON'BLE SHRI C.V. SANKAR, MEMBER (A)

MA No. 170/00057/2020 has been filed requesting for another two months time from 28.01.2020. One more month time is given before which the respondents should complete the process as ordered by us on 27.11.2019 in OA No. 170/00335/2019. The MA is disposed of.

(C.V. SANKAR)
MEMBER (A)

/ksk/

Annexures referred to by the applicants in MA No.170/00057/2020

Annexure MA1 : Copy of the order dated 27.11.2019 in OA No. 170/00335/2019

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